NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 389 of 2018

IN THE MATTER OF:

Mr. Anil Kohli, R.P. for Dunar Foods Ltd. ...Appellant

Versus

Directorate of Enforcement ...Respondent

Present:

For Appellant: Mr. Abhishek Anand Advocate.

For Respondent:

O R D E R

17.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 21st August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/